

## Annexure

Name of the corporate debtor: SKIL Shipyard Holdings Private Limited; Date of commencement of CIRP:May 9, 2023; List of creditors as on: May 23, 2023 Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

					CAT COMPANY OF THE PARTY OF THE		-		-	(Amount in ₹
Sr. Na.	Category of creditor	Summary of claim received		Sumr	nary of claims admitted	Amount of	Amount of claims	Amount of claim under	Details in	Remarks, If any
		No of claims	Amount	No. of claims	Amount of claims admitted	rlaims	not admitted	verification	Annexure	nemarks, it any
1	Secured financial creditors belonging to any class of creditors	-	~	2	ŭ.	-	-	-	1	No Claims have been received from this category of creditor by IRP till 23rd May, 2023.
2	Unsecured financial creditors belonging to any class of creditors	-		-	-	-	-		2	No Claims have been received from this category of creditor by IRP till 23rd May, 2023.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,68,59,61,657.00	1	1,68,59,61,657.00	-	-	¥	3	Details of claims attached as Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	No Claims have been received from this category of creditor by IRP till 23rd May, 2023.
5	Operational creditors (Workmen)	<b>4</b> 7	-	-	-	-			5	No Claims have been received from this category of creditor by IRP till 23rd May, 2023.
6	Operational creditors (Employees)	-	-	-	-	_	-	-	6	No Claims have been received from this category of creditor by IRP till 20rd May, 2020.
7	Operational creditors (Government Dues)	1	4,06,16,000.00	1	-	-	-	4,06,16,000.00	7	Details of claims attached as Annexure 7
	Operational creditors (other than Workmen andEmployees and Government Dues)					-	-	-	8	No Claims have been received from this category of creditor by IRP till 23rd May, 2023.
	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	No Claims have been received from this category of creditor by IRP LIII 231d IVIAY, 2023.
	Total	2	1,72,65,77,657.00	2	1,68,59,61,657.00		-	4,06,16,000.00		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,







## Annexure - 3

Name of the corporate debtor: SKIL Shipyard Holdings Private Limited; Date of commencement of CIRP:May 9, 2023; List of creditors as on: May 23, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	1			T					OCCUPATION OF THE PROPERTY OF	<del></del>				AND RESERVED THE SHARE S
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of any mutual	Amount	A	
		Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingent du claim ma	dues, that may be set- off	of claim not admitted	Amount of claim under verification	Remarks, if any
	Edelweiss Asset			- CONTRACTOR OF THE PROPERTY O	-			P						OR SHOULD SHOW IN CHARLES WITH MAKE A PROPERTY OF THE SHOW AND A SHOULD SHOULD SHOW AND A SHOULD SHOW AND A SHOULD SHOW AND A SHOULD SHOW AND A SHOULD
	Reconstruction		1	1										
1	Company Limited	23.05.2023	1,68,59,61,657.00	1,68,59,61,657.00	Secured			No	100.00%	-	-			



